

MEGHALAYA LEGISLATIVE ASSEMBLY

.....

RE-ASSEMBLED BUDGET SESSION

LIST OF BUSINESS

THURSDAY, JUNE 3, 2010.

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PRIVATE MEMBERS' BUSINESS

1. **QUESTIONS.**
2. **SHRI JAMES K. SANGMA, M.L.A. to call the attention of the Minister in-charge, Food and Civil Supplies under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in "Mawphor Today (English)" dt. 28.5.2010 under the caption "Petrol Pump Lands M.L.A. in Tangle".**
- *3. **Resolutions.**
- *4. **Motions.**

**Shillong:
The 2nd June, 2010.**

**W. M. Rymbai,
Secretary,
Meghalaya Legislative Assembly.**